NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 141/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES:

Inispired Entertainment Pvt.Ltd.

V/s.

K. Space Meaid & Entertainment Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

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ORDER C.P. No. 141/I&BP/NCLT/MB/MAH/2017

- The Learned Counsel for the Petitioner is present and stated that the matter has been resolved/settled. He is seeking time to file the "Settlement Deed". Granted.
- The Learned Representative is directed to place on record the requisite "Settlement Deed" along with an Application of permission to withdraw the Petition. Adjourned to 19.06.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017